

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND  
ARUNACHAL PRADESH)

**ORDER NO. 67**

Dated, Guwahati, the 29<sup>th</sup> July, 2021

The following Private Secretaries and Officers of this Registry are hereby allotted the staff quarters in the Private Secretary Complex, at Malibagan, Kharghuli as shown below against their name:

SL No	Name	Designation and Class	Floor	Flat-No
1.	Sri Rajib Kumar Roy	Private Secretary, Class-II	4 <sup>th</sup>	401
2.	Smt. Nivedita Sinha	Private Secretary, Class-II	1 <sup>st</sup>	101
3.	Smt. Dorothy Tabassum Gayotri	Private Secretary, Class-II	1 <sup>st</sup>	104
4.	Sri Kishor Krishna Kalita	Private Secretary, Class-II	4 <sup>th</sup>	404
5.	Sri Hasnine Alam	Private Secretary, Class-II	2 <sup>nd</sup>	201
6.	Smt. Anamika Biswas	Private Secretary, Class-II	2 <sup>nd</sup>	203
7.	Sri Bijoy Sarma	Private Secretary, Class-II	2 <sup>nd</sup>	202
8.	Sri Vinay Kumar	Private Secretary, Class-II	3 <sup>rd</sup>	304
9.	Sri Pradip Kumar Kalita	Private Secretary, Class-II	3 <sup>rd</sup>	301

10.	Smt. Pratibha Baruah	Private Secretary, Class-II	2 <sup>nd</sup>	204
11.	Sri Rupam Basumatary	Private Secretary, Class-II	3 <sup>rd</sup>	303
12.	Sri Sandipan Ghosh	Private Secretary, Class-II	3 <sup>rd</sup>	302
13.	Smt. Kalpana Devi	Private Secretary, Class-II	1 <sup>st</sup>	102
14.	Smt. Poonam Rajbongshi	Private Secretary, Class-II	1 <sup>st</sup>	103
15.	Sri Shibu Saha	Private Secretary, Class-II	4 <sup>th</sup>	402
16.	Sri Jayanta Barman	Protocol Officer	4 <sup>th</sup>	403
17.	Sri Rupak Kr. Kalita	Asst. Protocol Officer	5 <sup>th</sup>	501

The allotment of quarter is subject to the provisions mentioned in "*The Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021*".

Allottee shall submit an undertaking, which is annexed herewith.

Further, Sri Rajib Kumar Roy, Private Secretary, is hereby nominated to coordinate with the Registry in connection with any problem faced by the residents.

By Order,

Sd/- Romen Baruah

**REGISTRAR (ADMN.)**

**Memo No. HC.III-07/2021/3381-3396/G Dated  
Guwahati, the 29<sup>th</sup> July, 2021.**

**Copy to:**

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Jt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
4. The Dy. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
6. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. ✓ The Project Manager, Gauhati High Court, Guwahati.  
*He is requested to upload this notification in the website of Gauhati High Court.*
11. The A.O.(J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.

13. The Chief Security Officer, Gauhati High Court,  
Guwahati.
14. The C.A. to Registrar General, Gauhati High Court,  
Guwahati.
15. The Person concerned.....
16. The Gauhati High Court Notice Board.

  
**REGISTRAR (ADMN.)**

**UNDERTAKING SUBMITTED BY THE ALLOTTEE OF  
STAFF QUARTER OF THE GAUHATI HIGH COURT,  
GUWAHATI**

I, ..... in  
the Registry of the Gauhati High Court, Guwahati do  
hereby declare that

1. I have carefully gone through **The Gauhati High Court Allotment of Quarters to the Private Secretaries Rules, 2021** (Notification No.64 dated 16<sup>th</sup> July, 2021) and undertake to abide by the **'Terms and Conditions'** laid in the said Rules and amendments made thereunder from time to time.
  
2. I will bear the license fee for the Flat/Quarter as applicable as per Government Rules fixed from time to time.
  
3. I do not have any objection if the monthly house rent allowances (to be fixed as per the Govt. Rules from time to time) is stopped.
  
4. I will pay the monthly electricity, water bill etc. to be charged against the Flat/ Quarter allotted to me.

Witnesses

I.

II.

Signature